Declaration of Assets and Liabilities

I, UMA SHANKARYADAV, son/dayghter/yere of Sol JAMADEO YADAV

aged 52 years, belonging to SECTION OFFICER service and presently working as BIHAR VIDHAN SABHA, DATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be BABITA PRIVANSHU HIMANSHU KUMARI ANAND ANAND

given)

Sr. No.	Description	Self	Spouse Name(S)	HNHND Dependent-1 Name	Pependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000	10000	5000	5000	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	26320	2000	10000	3800	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	22000	N/L	Market Market
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POC 82261V Extide life 248211V	LIC pae S16014	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Hond a 2017 Head 2018	NIL	NIL.	NIL	
(vi)	Jewellery (give details of weight and value)	100gmgdl Sogm Silver	250gmgdl 500gm Silver	logmfold 50gm silver	logmgold Sogm Silved	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	paseh tal Not Dired	NIV	NIE	NIL	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	11	NIL	NIL	NIL	
(明)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1)	NIL	NIL	NIL	
(îv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			NIL	NIL	
v)	Others (such as interest in property)	pIL	NIL	NIC	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks			
	(ii) Loans from financial institutions	HOFC BANK		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	NIL		

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	-
	(f) Other dues, If any	NIL	100000000000000000000000000000000000000
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFEPY9701P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	n e. Manuser en
	(iv) Property Tax	NIF	

GPF/CPF/PRAN No. :- PTS/BLA - 1050 Gender :- M (M/F) Date of Birth :- 1 0 1 1 1 9 6 9 (DD/MM/YYYY) Class/Group :- B (A/B/C) Cadre :- SECTION OFFICER, B.V.S. PATN A (Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 27129

Name of Employee: UMASHANKAR VADAV

Designation: SETION OFFICER

Department: BIHAR VIDHAN SABHA

Place: PATNA Date: 15.02. 2022

Note:

C.

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.